GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.2858 TO BE ANSWERED ON 17th MARCH, 2023

FIXING LABELS ON FOOD PACKAGES

2858. SHRI TIRATH SINGH RAWAT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to make rules for fixing labels on food packages which shows its Health Star Rating (HSR);
- (b) if so, the details thereof;
- (c) if not, the reasons for the delay in this regard;
- (d) whether these guidelines will help the consumers in identifying standard packaged products besides ascertaining nutritional elements; and
- (e) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (e): Food Safety and Standards Authority of India (FSSAI) in September, 2022 has notified the draft of Food Safety and Standards (Labelling & Display) Amendment Regulations which is available at https://fssai.gov.in/upload/uploadfiles/files/Draft_Notification_HFSS_20_09_2022.pdf. These amendment regulations propose a definition of foods with high content of fat, sugar and salt (HFSS Food) and also front-of- pack labelling of packaged foods (except for certain foods for which exemptions have been provided) with an Indian Nutrition Rating (INR).